

**THE SOCIETIES REGISTRATION (UTTARAKHAND AMENDMENT) ACT, 2014**

(Uttarakhand Act No. 23 of 2014)

**An**

**Act**

further to amend the Societies Registration Act, 1860 in its application to Uttarakhand State.

It is hereby enacted by the Uttarakhand Assembly in the Sixty-Fifth year of the Republic of India as follows:-

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| <b>Short title and commencement</b>                  | 1. | (1) This Act may be called the Societies Registration (Uttarakhand Amendment) Act, 2014.<br>(2) It shall come into force at once. |
| <b>Omission of section 5-A of Act no. 21 of 1860</b> | 2. | Section 5-A of the Societies Registration Act, 1860 shall be omitted.   |

By Order,

**JAI DEO SINGH,**  
*Principal Secretary.*